



**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/166/ (IB)/2017

NAME OF THE PETITIONER(S) : V. SHANTHI

NAME OF THE RESPONDENT(S) : KK FLATS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## ORDER

On representation, the matter has been passed over. But at the end of the proceedings of this day, no representation has been made on behalf of both the The Registry is directed to inform the parties to be present on the next parties. date of hearing. Put up on 22.06.2017 at 02.30 P.M.

(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIO) (MEMBER (JUDICIAL)